BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, BENCH AT KOLKATA

CP (IB) No. 276/KB/2021

IN THE MATTER OF:-

SECTION 33(2) OF CHAPTER III OF PART II OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

AND

IN THE MATTER OF:-

Maurya Manpower Services Private Limited, a Company incorporated and registered under the Companies Act, 1956 bearing CIN: U74910BR1997PTC007952 and having its registered office at Maurya Patna, South Gandhi Maidan, Patna-800001, Bihar;

.....Corporate Debtor

AND

IN THE MATTER OF:-

Mr. Anang Kumar Shandilya, Liquidator of M/s Maurya Manpower Services Private Limited, having Registration No. – IBBI/IPA-002/IP-N00882/2019-20/12826 and having office at 2nd Floor, Moolchand Tower, I Block, Sector 22, Noida – 201301, Uttar Pradesh;

.....Applicant

REPORT CERTIFYING LIST OF STAKEHOLDERS OF MAURYA MANPOWER SERVICES PRIVATE LIMITED (IN LIQUIDATION) IN ACCORDANCE WITH REGULATION 31(2) OF INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016

1. Vide the Public Announcement dated 09th July 2022, claims from creditors were invited vide Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. Till date, the undersigned Liquidator has received the claims from the following creditors:

S.	Name	Type of	Claim	Claim
No.		Creditor	Received (Rs)	Admitted (Rs)
1.	Vivid Colors Private Limited	Financial Creditor	59,063/-	59,063/-
	Total		59,063/-	59,063/-

2. The undersigned Liquidator has duly verified the claims of the aforesaid creditors.

Filed By,

Anang Kumar Shandilya PROF

Liquidator

IBBI Reg No.- IBBI/IPA-002/IP-N00882/2019-20/12826

Maurya Manpower Services Private Limited (in liquidation)

Maurya Patna, South Gandhi Maidan, Patna – 800001, Bihar Mobile No. - +91 9711914380

Email - liquidation.mms@gmail.com, ip.akshandilya@gmail.com

Date: 2nd September 2022

Place: Noida

LIST OF STAKEHOLDERS OF M/S MAURYA MANPOWER SERVICES PRIVATE LIMITED (IN LIQUIDATION)

Filing under sub-regulation (2) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAURYA MANPOWER SERVICES PRIVATE LIMITED (IN LIQUIDATION)

Date of commencement of liquidation: 06th July 2022

List of stakeholders as on: 02nd September 2022

S.NO	CATEGORY OF	SUMMARY OF	DETAILS IN	
	STAKEHOLDER	CLAIMS RECEIVED	ANNEXURES	
1	Unpaid Insolvency	2,15,050	Annexure-1	
	Resolution Process Cost			
2	Liquidation cost till	58,320	Annexure-2	
	date			
3	Financial Creditors	59,063	Annexure -3	
4	Operational Creditors	NA	NA	
	(except workman and			
	employees)			
5	Employees and	NA	NA	
	workmen			
6	Authorised	NA	NA	
	Representative of			
	Workman and			
	Employees			
7	Other stakeholders if	NA ·	NA	
	any			
	and the same of th	The same of the sa		

For and on behalf of Maurya Manpower Services Private Limited (in liquidation)

Anang Kumar Shandilya

Liquidator

IBBI Reg No.- IBBI/IPA-002/IP-N00882/2019-20/12826

Date: 02nd September 2022

Place: Norda.

Check Maida

Annexure-1 (Unpaid IRP Cost)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 02nd September 2022;

Details of Unpaid IRP Costs

S. No.	Particulars	Amount
1.	Resolution Professional Fee for the month of May, 2022	. 1,00,000
2.	Resolution Professional Fee for the month of June, 2022	1,00,000
3.	Legal Professional Fees for 20th June 2022	15,050
	Total	2,15,050



Annexure-2 (Liquidation Costs Till Date)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 02nd September 2022;

Details of Liquidation Costs Till Date

S. No.	Particulars	Amount	
1.	Newspaper Publication of Public Announcement	9,720	
2.	Fee for filing Form INC-28	400	
3.	Professional Fee for certification and filing of INC-28	1,000	
4.	Registered Valuers Fees	47,200	
	Total	58,320	



Annexure - 3 (Financial creditors)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 02nd September 2022;

List of financial creditors belonging to any class of creditors

S.No.	Name of creditor	Date of	Amount	Amount	Amount
		Claim	Claimed	Accepted	Rejected
	Vivid Colors	02 nd August	59,063/-	59,063/-	NIL
1	Private Limited	2022			
	Total		59,063/-	59,063/-	

